

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 102
150/66/ND/2020

IN THE MATTER OF:
Chakradhari Wheels Pvt. Ltd.

...APPLICANT

Section

Under Section 66 of Comp. Act, 2013

Order delivered on 09.11.2020
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant :
For the Respondent/ Corporate-debtor :
:

ORDER

Heard the submissions made by the counsel for the petitioners. Serve notice on ROC, RD and Income Tax Department within 2 weeks. Post the matter to 7th December, 2020.

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(V.K. Subburaj)
Member (T)

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(P.S.N. Prasad)
Member (J)